

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.140**  
463/252/ND/2020

**IN THE MATTER OF:**

Inovace Automotive Private Limited

**Vs.**

Registrar of Companies NCT of Delhi & Haryana

....APPLICANT

....RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 01.04.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 30.04.2021.

  
**(Madhu Narula)**  
**Court Officer**